

ITEM NO.30

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court Of Judicature At Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(***AS PER COURTS ORDER DATED 17.05.2022, REPORT HAS BEEN RECEIVED ON 23.1.2023 IN BOTH THE MATTERS.***

IA No. 16931/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 134734/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16933/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16930/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 84082/2022 - INTERVENTION/IMPLEADMENT

IA No. 16927/2022 - INTERVENTION/IMPLEADMENT

IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52221/2022

IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52221/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 14-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
 Ms. Mugdha, Adv.
 Mr. Satya Mitra, AOR

For Respondent(s)

Mr. Avinash Tripathi, AOR
 Mr. Binoy Kumar, Adv.

Mr. Sumit Kishore, Adv.
 Mr. Ajit Kumar Ekka, AOR
 Mr. Sandeep Malik, Adv.
 Mr. Alok Kumar, Adv.
 Ms. Shreya Smriti, Adv.

Ms. Aishwarya Bhati, ASG (N.P)
 Mr. Shashank Bajpai, Adv.
 Ms. Priyanka Das, Adv.
 Mr. Sughosh Subramanyan, Adv.
 Mr. Deepabali Datta, Adv.
 Mr. Santosh Kumar, Adv.

Mr. Alok Singh, Adv.
 Mr. Abhishek Singh, Adv.
 Mr. P. Singh, Adv.
 Mr. Murli N. Panicker, Adv.
 Ms. Manju Jetley, AOR

Mr. Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following

O R D E R

It is brought to this Court's notice that the Court ordered mediation has failed. Accordingly, Mr. Avinash Tripathi, learned Counsel appearing for the 2nd respondent prays for and is granted four weeks' time for filing counter affidavit.

List after four weeks.

(DEEPAK JOSHI)
 COURT MASTER (SH)

(KAMLESH RAWAT)
 COURT MASTER (NSH)